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O.A. 22/92
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Serial No. of Order	Date of Order	Order with Signature
3	6-5-92	<p>Counsel if any, shall be billed by 19-6-92; Call on 26-6-92 for further orders.</p> <p style="text-align: right;">V.N. Vice-Chairman.</p>
4	28-5-92	<p>Mr. A.K. Mishra, learned Counsel for the petitioner wants to withdraw this petition ^{as submitted on his behalf} prayer allowed in the presence of Mr. P.D. Mohapatra, learned standing Counsel. Hence the case is disposed of accordingly.</p> <p style="text-align: right;">V.N. Vice-Chairman</p>